NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/17 & 18/CAA/2018 PETITION NUMBER

: REVANTHA HOLDINGS LTD NAME OF THE TRANSFEROR(S)

: LAKSHMI CARGO COMPANY LTD NAME OF THE TRANSFEREE

: 230 UNDER SECTION

SIGNATURE DESIGNATION

REPRESENTATION BY WHOM

Mr. Pawan ThabakhX

Mr. Abishele Ramon

S.No. NAME (IN CAPITAL)

Counsel for the Applicants

Joselle Roma

ORDER

Counsel for Applicant present and prayed for time to make submissions. At request, time is enlarged. Put up on 07.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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